

ITEM NO.27.1

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 6473/2019

MANOHAR SINGH

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(PLS LIST ONLY CRIMINAL APPEAL NO. 248 OF 2020 BEFORE REGISTRAR COURT.)

WITH

Cr1.A. No. 248/2020 (II)

(IA No.13527/2020-CONDONATION OF DELAY IN FILING and IA No.13528/2020-EXEMPTION FROM FILING O.T.)

Date : 22-08-2022 This petition was called on for hearing today.

For Petitioner(s)

Mr. Manoj K. Mishra, AOR

Mr. Shashank Shekhar Singh, AOR

For Respondent(s)

Mr. Ashiwan Mishra, Adv.

Mr. Shashank Shekhar Singh, AOR

Ms. Manju Jetley, AOR

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

Cr1.A. No. 248/2020

The office report indicates that service of notice is complete on respondent Nos. 1 to 3 but none has entered appearance on their behalf.

High Court and Trial Court records have not been received.

**Issue D.O for remittance of records from the concerned Court.
List again on 29.9.2022.**

**S.P.S. LALER
Registrar**

MG